

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**Item No.22
IA No.95/2023
And
CP(IB) No.25/Chd/Hry/2021
Under Section 9 & 49(2) IBC, 2016**

In the matter of:-

Lloyd Insulations (India) Ltd.	...Petitioner/Operational Creditor
Vs.	
RCC Eco Build System Ltd.	...Respondent/Corporate Debtor

As the Hon'ble Member (Judicial) is holding Court with the Hon'ble Member (Technical) of Allahabad Bench after lunch today, hence adjourned to 04.05.2023.

Sd/-

Court Officer

March 14,2023
DS